

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4661
TO BE ANSWERED ON 15.12.2016

CASTE PANCHAYATS

4661. SHRI SADASHIV LOKHANDE:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- a) whether several caste Panchayats are functioning in the rural areas of the country;
- b) if so, the details thereof;
- c) whether certain Members of these elected panchayats are active in these caste Panchayats;
- d) if so, the details thereof; and
- e) the action taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

(a) to (e): There are no provisions for caste Panchayats in Part IX of the Constitution that deals with Panchayats. As such, no data is being maintained by the Ministry of Panchayati Raj in this respect.
